

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF NP PROPERTIES PRIVATE LIMITED

1.	Name of Corporate Person	NP PROPERTIES PRIVATE LIMITED
2.	Date of incorporation of Corporate Person	17.03.1994
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U70102KA1994PTC015379
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	21/2,VITTAL NAGAR,CHAMRAJPET, BANGALORE - 560018
6.	Liquidation commencement date of the Corporate Person	19.03.2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: CA Ravindranath Narayana Rao Add: 522/C 2nd Floor, 1st D Cross,15th Main, 3 Stage, 4 Block WCR, Basaveshwaranagar Bangalore 560 079 AFA Validity :AA1/11099/02/070524/105695 E-mail address: nppropertiespvtltd@gmail.com Contact No: 9845258480 Registration No: IBBI/IPA-001/IP-P00645/2017-2018/11099
8.	Last date for submission of claims	17.04.2025

Notice is hereby given that NP Properties Private Limited has commenced voluntary liquidation on 19.03.2025

The stakeholders of NP Properties Private Limited are hereby called upon to submit proofs of their claims, on or before 17.04.2025 to the Liquidator at the address mentioned against item 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator

CA Ravindranath Narayana Rao

Liquidator in the matter of NP PROPERTIES PRIVATE LIMITED

Date: 19.03.2025

Place: Bengaluru

